

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9133/2026 BLAPL/3170/2026	GOLOK BISWAS VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /455 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000112/2025
2	D-BLAPL/9594/2026 BLAPL/3171/2026	JAY KRUSHNA BARIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	SONEPUR /374 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000346/2024
3	D-BLAPL/9599/2026 BLAPL/3172/2026	BABU SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /134 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000392/2026
4	D-BLAPL/9601/2026 BLAPL/3173/2026	GOPI NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /32 /2022 A.D.J.,ANGUL(Anugul) CT/0000113/2022
5	D-BLAPL/9681/2026 BLAPL/3174/2026	LAXMAN NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000017/2026
6	D-BLAPL/9711/2026 BLAPL/3175/2026	ABHISHEK PATRA @ ABHISEK PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /5 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000007/2026
7	D-BLAPL/9725/2026 BLAPL/3176/2026	MANDEEP SINGH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /264 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000215/2025
8	D-BLAPL/8473/2026 BLAPL/3177/2026	AJIT KUMAR BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	RUGUDI /32 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000198/2026
9	D-BLAPL/7784/2026 BLAPL/3178/2026	SUKANTA NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR SADAR /296 /2024 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000015/2026
10	D-BLAPL/9561/2026 BLAPL/3179/2026	BUBAI @ GOPAL BOSE VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	KEONJHAR SADAR /62 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000003/2025
11	D-BLAPL/9563/2026 BLAPL/3180/2026	GURU KHILLO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ORKEL /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000126/2025

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12	D-BLAPL/9145/2026 BLAPL/3181/2026	DEBANANDA BHUE VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARGARH SADAR /319 /2025 DIST.AND SESSIONS JUDGE,BARGARH CT/0000013/2026
13	D-BLAPL/9606/2026 BLAPL/3182/2026	KALIA @ SATYANARAYAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RASGOBINDPUR /89 /2026 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000087/2026
14	D-BLAPL/9565/2026 BLAPL/3183/2026	BHOLE GOSWAMI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000045/2025
15	D-BLAPL/9363/2026 BLAPL/3184/2026	DEBASISH PRADHAN @ DEBASIS PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /348 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000059/2025
16	D-BLAPL/9685/2026 BLAPL/3185/2026	DAKTAR PENTHEI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KOIDA /67 /2026 JMFC, KOIDA AT BONAI(Sundargarh) GR/0000127/2026
17	D-BLAPL/9679/2026 BLAPL/3186/2026	SUBASINI BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANIGOCHA /131 /2024 DISTRICT & SESSIONS JUDGE,NAYAGA ST/0000079/2025
18	D-BLAPL/9261/2026 BLAPL/3187/2026	LIPUN SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /61 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000007/2026
19	D-BLAPL/9272/2026 BLAPL/3188/2026	PRADIP KUMAR PANDA @ BABUL VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	AIR FIELD P.S. /31 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000083/2026
20	D-BLAPL/8851/2026 BLAPL/3189/2026	SILU @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	AIR FIELD P.S. /105 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000323/2025
21	D-BLAPL/9381/2026 BLAPL/3190/2026	BIRA @ BIRENDRA MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /377 /2025 A.D.J.,JAJPUR(Jajapur) CT/0000118/2025
22	D-BLAPL/9262/2026 BLAPL/3191/2026	SAGAR NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANARAPAL /498 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000069/2025
23	D-BLAPL/7389/2026	MANOJ KUMAR SAHOO @ SAHU	MANASI SETHI	BHADRAK TOWN /266 /2025

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	BLAPL/3192/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak) GR/0001038/2025
24	D-BLAPL/9486/2026 BLAPL/3193/2026	AJAY @ DAMBURUDHAR NAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KASHIPUR /88 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000023/2025
25	D-BLAPL/9016/2026 BLAPL/3194/2026	ASHOK KUMAR SAHU @ ASHOK SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /230 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000056/2025
26	D-BLAPL/9738/2026 BLAPL/3195/2026	TAPASH KANDAGARI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RAYAGADA TOWN /259 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000509/2025
27	D-BLAPL/9229/2026 BLAPL/3196/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	DHARAKOT PS /83 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000422/2025
28	D-BLAPL/8858/2026 BLAPL/3197/2026	TUKUNA DAS @ TUKU VS STATE OF ODISHA	DEBASISH SAMAL VS	DHENKANAL SADAR /993 /2025 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000044/2026
29	D-BLAPL/9270/2026 BLAPL/3198/2026	BIKASH SAHOO VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	CHHENDIPADA /34 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000009/2026
30	D-BLAPL/9468/2026 BLAPL/3199/2026	UTTAM BEHERA @ DIPU @ OTTA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANTAPADA /102 /2024 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000382/2024
31	D-BLAPL/9664/2026 BLAPL/3200/2026	SEBATI BAINA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PUTASINGH /40 /2025 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000422/2025
32	D-BLAPL/9648/2026 BLAPL/3201/2026	UPENDRA MALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.,SORO(Baleshwar) 2(B)CC/0000001/2026
33	D-BLAPL/9666/2026 BLAPL/3202/2026	BENAK SABAR @ BENAKO SABAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /24 /2026 J.M.F.C.,PADAMPUR(Rayagada) GR/0000024/2026
34	D-BLAPL/9752/2026 BLAPL/3203/2026	MANGU @ MANGARAJ PALAI VS	SK. ZAFARULLA VS	GOP /45 /2026 J.M.F.C.,KONARK(Puri)

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35	D-BLAPL/8970/2026 BLAPL/3204/2026	STATE OF ODISHA MANAS RANJAN KISAN VS STATE OF ODISHA	SK. ZAFARULLA VS	GR/0000108/2026 LAIKERA /55 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000273/2026
36	D-BLAPL/9084/2026 BLAPL/3205/2026	BISWAJIT BAG VS STATE OF ODISHA	TUSHAR KANTI PRAHARAJ VS	SAMBALPUR SADAR /54 /2026 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0000166/2026
37	D-BLAPL/9753/2026 BLAPL/3206/2026	PINARUL SK VS STATE OF ODISHA	SK. ZAFARULLA VS	G.R.P.S. /178 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000037/2025
38	D-BLAPL/9689/2026 BLAPL/3207/2026	AKASH KUMAR NAYAK VS STATE OF ODISHA	TUSHAR KUMAR PATTNAYAK VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000028/2026
39	D-BLAPL/9307/2026 BLAPL/3208/2026	TUFAN SING @ TOFAN VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	BASTA /72 /2023 DISTRICT & SESSIONS JUDGE,BALASO ST/0000314/2023
40	D-BLAPL/9754/2026 BLAPL/3209/2026	KRUSHNA CHANDRA RANBIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH RURAL /29 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000011/2026
41	D-BLAPL/9659/2026 BLAPL/3210/2026	SAROJ NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /94 /2022 A.D.J.,KARANJIA(Mayurbhanj) ST/0000072/2022
42	D-BLAPL/9668/2026 BLAPL/3211/2026	RANJAN KUMAR DEHURY VS STATE OF ODISHA	SAMVIT MOHANTY VS	ANGUL TOWN /48 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000006/2026
43	D-BLAPL/9669/2026 BLAPL/3212/2026	MANAS KUMAR NAYAK @ MANAS NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ / ADDL.SESSION JUDGE CUM SPL.,JUDGE Spl/0000016/2025
44	D-BLAPL/9755/2026 BLAPL/3213/2026	SUBHASIS SOUBHAGYA SEKHAR SWAIN @ PAPI @ BILU VS STATE OF ODISHA	SK. ZAFARULLA VS	MARINE KASIA /154 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001263/2025
45	D-BLAPL/9677/2026 BLAPL/3214/2026	BHAGWAN BHIMRAO BURKUL VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000030/2025

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46	D-BLAPL/9704/2026 BLAPL/3215/2026	UDIT KUMAR PADHI VS STATE OF ODISHA	NIRANJAN MAHARANA VS	BUGUDA /92 /2026 J.M.F.C.,BUGUDA(Ganjam) GR/000087/2026
47	D-BLAPL/9438/2026 BLAPL/3216/2026	SUTI GANDA @ PURUSATTAM HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /154 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000379/2025
48	D-BLAPL/9748/2026 BLAPL/3217/2026	TIKAN MAHANANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	MAHULPALI /31 /2026 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S) GR/0000153/2026
49	D-BLAPL/9750/2026 BLAPL/3218/2026	BIBHISAN KUMBHAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH RURAL /29 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000011/2026
50	D-BLAPL/8960/2026 BLAPL/3219/2026	JAYASINGH MAJHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KASHIPUR /5 /2026 A.D.J.,RAYAGADA(Rayagada) CT/0000016/2026
51	D-BLAPL/9761/2026 BLAPL/3220/2026	SAMSON MOHAPATRA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SORO /180 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000287/2026
52	D-BLAPL/9705/2026 BLAPL/3221/2026	RAMGOPAL RAJPUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000144/2025
53	D-BLAPL/9759/2026 BLAPL/3222/2026	SHANTI RANBIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH RURAL /29 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000011/2026
54	D-BLAPL/9791/2026 BLAPL/3223/2026	SIBA PRASAD SAHU @ SIBA SANKAR SAHU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	S.P.(CID-CRL),CUTTACK /17 /2021 DISTRICT & SESIONS JUDGE,JEYPORE() CT/0000150/2025
55	D-BLAPL/9762/2026 BLAPL/3224/2026	MANUA @ MANOJ MANSINGH @ MANASINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA SADAR /344 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000133/2025
56	D-BLAPL/9375/2026 BLAPL/3225/2026	PRAKASH BEHERA @ NIKHIL BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LARAMBA /270 /2025 A.D.J.,PATNAGARH(Balangir) SC/0000018/2026
57	D-CMP/14011/2026	RAMBHA BARIK	NIRANJAN LENKA	//

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	CMP/582/2026	VS NIRANJAN BARIK	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2026
58	D-CMP/14008/2026 CMP/583/2026	MEHRU BANU VS USMAN MOHAMMAD	NAUSHINA AFRIN ALI VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000213/2023
59	D-CMP/13969/2026 CMP/584/2026	SK. DILAWAR HUSSAIN VS DALIMBA DAS	BHABANI SANKAR DAS VS	// CIVIL JUDGE (JR.DIV.),CHANDABALI(B CS/0000100/2023
60	D-CMP/14297/2026 CMP/585/2026	SANJUKTA MALLICK VS GANDA BUDEK	SOUMYA MISHRA VS	// CIVIL JUDGE (JD),BARPALI(Bargarh) CS/0000013/2022
61	D-CMP/12947/2026 CMP/586/2026	GANESH NAYAK VS ANUSAYA NAYAK	GAJENDRANATH ROUT VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000008/2023
62	D-CMP/13913/2026 CMP/587/2026	UPENDRA KUMAR SAHU VS HEMANTA KUMAR DAS	MANOJ KUMAR PANDA VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CS/0000047/2003
63	D-CMP/14411/2026 CMP/588/2026	AJAY KUMAR BEHERA VS SARASWATI BEHERA	PRABHU PRASANNA BEHERA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK IA/0000001/2026
64	D-CMP/13354/2026 CMP/589/2026	DIBAKAR MISHRA VS LAXMIDHAR MISHRA	TRILOCHAN PANIGRAHI VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur CS/0000560/2023
65	D-CONTC/11475/2026 CONTC/1939/2026	SANJAY KUMAR MALLICK VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// ()
66	D-CONTC/11490/2026 CONTC/1940/2026	DIBYA RANJAN DASH VS SUBHA SARMA, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// ()
67	D-CONTC/11514/2026 CONTC/1941/2026	NARESH RANJAN BARIK VS SUBHA SARMA, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// ()
68	D-CONTC/11518/2026 CONTC/1942/2026	NIRANJAN PATRI VS	ADV. VS	// ()

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69	D-CONTC/11555/2026 CONTC/1943/2026	SUBHA SARMA, WATER RESOURCES DEPARTMENT, KHURDA MANAGING COMMITTEE OF PRANAKRUSHNA SMRUTI BIDYAPITHA, JANKOTI VS DR.N.THIRUMALA NAIK,IAS	SWOYAM PRABHU JENA VS	// // ()
70	D-CONTC/11892/2026 CONTC/1944/2026	SUDESHNA MIRDDHA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()
71	D-CONTC/12001/2026 CONTC/1945/2026	SHANKAR PRASAD TRIPATHY VS ARAVINDA AGRAWAL, I.A.S	ADV. VS	// ()
72	D-CONTC/14315/2026 CONTC/1946/2026	ASUTOSH PRADHAN VS JAGMOHAN MEENA, IPS	ADV. VS	// ()
73	D-CONTC/8479/2026 CONTC/1947/2026	SUSANTA KUMAR PATRA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// ()
74	D-CONTC/9489/2026 CONTC/1948/2026	MANAGING COMMITTEE OF HATIA HIGH SCHOOL,HATIA VS THIRUMALA NAIK N., I.A.S	ADV. VS	// ()
75	D-CONTC/11558/2026 CONTC/1949/2026	MANAGING COMMITTEE OF DADHIBAMAN JEW BIDYAPITHA,PANCHAGAON VS DR.N.THIRUMALA NAIK, IAS	SWOYAM PRABHU JENA VS	// ()
76	D-CONTC/14279/2026 CONTC/1950/2026	DR. SUSHREE SANGEETA KAR VS ASWATHY S,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.,BHUBANESWAR	ADV VS	// ()
77	D-CONTC/14283/2026 CONTC/1951/2026	RANJAN KUMAR GIRI VS PREM CHANDRA CHAUDHARY,IAS,COMMISSIONER CUM SECY. FISHERIES AND ANIMAL RESOURCES DEVELOPMENT DEPTT.	ATUL TRIPATHY VS	// ()
78	D-CONTC/14284/2026 CONTC/1952/2026	MANORANJAN MOHAPATRA VS PREM CHANDRA CHAUDHARY,IAS,COMMISSIONER CUM SECY. FISHRIES AND ANIMAL RESOURCES DEVELOPMENT DEPTT.	ATUL TRIPATHY VS	// ()
79	D-CONTC/14423/2026 CONTC/1953/2026	SANTOSH KUMAR MITRA VS CHAKRAVARTI SINGH RATHORE,IAS	ADV. VS	// ()

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80	D-CONTC/11120/2026 CONTC/1954/2026	M/S. LINGARAJ INFRASTRUCTURE PVT LTD. VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
81	D-CONTC/11124/2026 CONTC/1955/2026	M/S. SHYAM SHREE RESIDENCY PVT LTD. VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
82	D-CONTC/11932/2026 CONTC/1956/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL,MANUPALI VS DR.N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
83	D-CONTC/11937/2026 CONTC/1957/2026	M.C OF PANCHAYAT HIGH SCHOOL, BUDHABAHAL VS DR.N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
84	D-CONTC/12601/2026 CONTC/1958/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BHATIPARA VS DR. N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
85	D-CONTC/13738/2026 CONTC/1959/2026	BINAYAK BAL VS SOUMYAKANTI MISHRA, SENIOR GENERAL MANAGER (HR),TPCODL, KHURDA	ADV. VS	// 0 //
86	D-CONTC/11473/2026 CONTC/1960/2026	AJAYA KUMAR NAYAK VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// 0 //
87	D-CONTC/11941/2026 CONTC/1961/2026	SAILEDNRA KUMAR PATTNAYAK VS ARVIND KUMAR, I.A.S	DR.PURUSOTTAM CHULI VS	// 0 //
88	D-CONTC/11973/2026 CONTC/1962/2026	DHULA CHANDRA BARIKI VS ARAVINDA AGRAWAL, I.A.S	NIRANJAN NAYAK VS	// 0 //
89	D-CONTC/11974/2026 CONTC/1963/2026	NILAKANTHESWAR SELF HELP GROUP,JAGATSINGHPUR VS MONISHA BANERJEE, DIRECTOR SOCIAL WELFARE DEPTT. OF WOMEN AND CHILD DEVELOPMENT AND MISSION SHAKTI	ADV VS	// 0 //
90	D-CONTC/12349/2026 CONTC/1964/2026	ABDUL HAKIM KHAN VS SAROJ KUMAR ROUTRAY, IN CHARGE TAHASILDAR, PIPILI	ADV. VS	// 0 //
91	D-CONTC/12606/2026	MANAGING COMMITTEE OF GUNANIDHI HIGH SCHOOL, LARAMBHA	PRADIPTA KUMAR PATTANAYAK	//

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	CONTC/1965/2026	VS DR. N.THIRUMALA NAIK, I.A.S	VS	() //
92	D-CONTC/12607/2026 CONTC/1966/2026	MANAGING COMMITTEE OF ANCHALIKA HIGH SCHOOL, TRIVENI CHOWK, BABUPUR VS DR. N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// () //
93	D-CONTC/12942/2026 CONTC/1967/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL,BADBHAINRO VS DR.N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// () //
94	D-CONTC/12944/2026 CONTC/1968/2026	M.C. OF BRAHMANI HIGH SCHOOL, SUBARNAPUR VS DR.N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// () //
95	D-CONTC/12945/2026 CONTC/1969/2026	M.C. OF PANCHAYAT HIGH SCHOOL,GOCHHADENGEN VS DR.N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// () //
96	D-CONTC/12946/2026 CONTC/1970/2026	MANAGING COMMITTEE OF SUBHESWAR G.P.HIGH SCHOOL, SUBARNAPUR VS DR.N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// () //
97	D-CONTC/13814/2026 CONTC/1971/2026	BHAJAHARI BEHERA VS K.SUDARSHAN CHAKRAVARTHY, DIRECTOR-CUM-MEMBER SECRETARY, ODISHA STATE AGRICULTURAL MARKETING BOARD	ADV. VS	// () //
98	D-CONTC/8408/2026 CONTC/1972/2026	JAGANNATH SAHU VS MRUTYUNJAY TRIPATHY, TAHASILDAR ,BHUBANESWAR	ADV. VS	// () //
99	D-CONTC/8411/2026 CONTC/1973/2026	JAGANNATH SAHU VS MRUTYUNJAY TRIPATHY, TAHASILDAR ,BHUBANESWAR	ADV. VS	// () //
100	D-CRLLP/9510/2026 CRLLP/36/2026	STATE OF ODISHA VS NAGA APPA RAO	UDIT RANJAN JENA, A.G.A. VS	RAYAGADA G.R.P. /13 /2020 SPECIAL JUDGE,RAYAGADA(Rayagada, TR/0000032/2020
101	D-CRLMC/9124/2026 CRLMC/1102/2026	MD.AZAM@BUDHU VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	SPL.TASK FORCE /7 /2025 3RD A.D.J., CUTTACK(Cuttack) ST/0000232/2025
102	D-CRLMC/7980/2026 CRLMC/1103/2026	DEVENDER KUMAR GUPTA VS	ABHISHEK DASH VS	BHUBANESWAR CBI /7 /2021 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH

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103	D-CRLMC/7996/2026 CRLMC/1104/2026	CENTRAL BUREAU OF INVESTIGATION SUBHASH CHANDER RISHI@SUBASH CHANDRA RISHI VS CENTRAL BUREAU OF INVESTIGATION	ABHISHEK DASH VS	TR/0000001/2024 BHUBANESWAR CBI /7 /2021 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
104	D-CRLMC/8031/2026 CRLMC/1105/2026	PREM KUMAR BHATIA VS CENTRAL BUREAU OF INVESTIGATION	ABHISHEK DASH VS	TR/0000001/2024 BHUBANESWAR CBI /7 /2021 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
105	D-CRLMC/9686/2026 CRLMC/1106/2026	RAMA CHANDRA MAHANTA VS CENTRAL BUREAU OF INVESTIGATION	PRADEEP KUMAR MOHAPATRA VS	TR/0000001/2024 BALASORE VIGILANCE /60 /2016 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)
106	D-CRLMC/9047/2026 CRLMC/1107/2026	STATE OF ODISHA(VIG.) PRADYUMNA KUMAR PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	GR/0000013/2016 SAMAL /197 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug
107	D-CRLMC/8735/2026 CRLMC/1108/2026	AJAYA KUMAR CHOUDHURY VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	Spl/0000062/2021 / /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
108	D-CRLMC/9228/2026 CRLMC/1109/2026	UTTAM KUMAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CRLMC(PMLA)/0000006/2024 NAYAKOT /12 /2022 DISTRICT & SESSIONS JUDGE,KEONJH
109	D-CRLMC/9183/2026 CRLMC/1110/2026	GADADHAR SAMANTARAY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	ST/0000046/2022 JODAPADAR /85 /2019 JMFC, KANAS(Puri)
110	D-CRLMC/9490/2026 CRLMC/1111/2026	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	GR/0001702/2019 / /0 A.D.J.,UDALA(Mayurbhanj)
111	D-CRLMC/9295/2026 CRLMC/1112/2026	KRUSHNA PRASAD SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CRA/0000004/2026 MURUDA /193 /2025 2ND A.D.J., BARIPADA(Mayurbhanj)
112	D-CRLMC/9327/2026 CRLMC/1113/2026	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	CRREV/0000003/2026 / /0 J.M.F.C.,ROURKELA(Sundargarh)
113	D-CRLMC/10030/2026 CRLMC/1114/2026	RAMESH CHANDRA ROUTRAY SUKANTA GOUDA@SRIKANTA GOUDA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	ICC/0000408/2015 SURADA /79 /2018 SPECIAL JUDGE(POCSO), BERHAMPUR TR/0000125/2021

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114	D-CRLMP/7316/2026 CRLMP/444/2026	KALPANA JENA VS STATE OF ODISHA	ABESH KAMAL VS	CHOUDWAR /76 /2026 () //
115	D-CRLMP/9361/2026 CRLMP/445/2026	BHAWANI SHANKAR GOCHHAYAT VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BHUBAN /133 /2026 () //
116	D-CRLMP/8004/2026 CRLMP/446/2026	AJAYA KUMAR PATTANAIK VS STATE OF ODISHA	BHAGABAN BEHERA VS	//0 () //
117	D-CRLMP/8942/2026 CRLMP/447/2026	KRUSHNA CHANDRA DASH VS SUBHASHREE DASH	BIPLAB KUMAR DASH VS	//0 JUDGE,FAMILY COURT,JAGATSINGPUR EC/000048/2024
118	D-CRLMP/9227/2026 CRLMP/448/2026	BHARAT MALLICK VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIPATNA /510 /2024 () //
119	D-CRLMP/7327/2026 CRLMP/449/2026	RASMITA SAHOO VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	KANTABANIA PS /126 /2025 () //
120	D-CRLMP/8822/2026 CRLMP/450/2026	NAURI KUMAR SAHU VS STATE OF ODISHA	LINGARAJ SARANGI VS	//0 () //
121	D-CRLMP/9998/2026 CRLMP/451/2026	DEBASMITA BEHERA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /78 /2025 () //
122	D-CRLMP/9999/2026 CRLMP/452/2026	USHAMANI NAYAK VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //
123	D-CRLREV/9775/2026 CRLREV/254/2026	SAMBHU KUMAR SAHU VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	PLANTSITE /430 /2023 2ND A.D.J.,ROURKELA(Sundargarh) CRMC/000043/2025
124	D-CRLREV/8291/2026 CRLREV/255/2026	PRATAP CHANDRA NIMAI VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	BERHAMPUR TOWN /158 /2022 A.D.J.,BERHAMPUR(Ganjam) CRA/000050/2024
125	D-CRLREV/9848/2026	PRATIMA MISHRA	RUPESH KUMAR KANUNGO	//0

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	CRLREV/256/2026	VS REPUBLIC OF INDIA	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000017/2011
126	D-CRLREV/9850/2026 CRLREV/257/2026	PRAVANJAN BEURA VS SHRABANI PRIYADARSHINI MALLA@BEURA	SUJATA JENA, (SR.ADV.) VS	JAGATSINGPUR /13 /2019 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000028/2025
127	D-EXP/13892/2026 EXP/42/2026	RAJASHREE MISHRA VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BHUBANESWAR	BIDESH RANJAN BEHERA VS	// (//
128	D-FAO/14152/2026 FAO/182/2026	MOUSUMI LIZA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000560/2017
129	D-FAO/13098/2026 FAO/183/2026	EKALABYA NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000208/2017
130	D-FAO/13341/2026 FAO/184/2026	D.M., NEW INDIA ASSURANCE CO. LTD., JAJPUR VS ARAKHIT PARAMANIK	BIJOY DASMOHAPATRA VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000013/2018
131	D-FAO/14108/2026 FAO/185/2026	DR. JYOTIRMAYEE TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000598/2012
132	D-FAO/14198/2026 FAO/186/2026	SUHASINI DASH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000982/2016
133	D-FAO/2125/2026 FAO/187/2026	MANAGER LEGAL, M/S. MAGMA HDI GENERAL INSURANCE CO. LTD.,KOLKATA, WEST BENGAL VS HRUSHIKESH MOHARANA	SRIBENKAL DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000422/2018
134	D-FAO/14153/2026 FAO/188/2026	ANUPAMA BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000250/2018
135	D-FAO/14157/2026 FAO/189/2026	SANGHAMITRA MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000557/2017
136	D-FAO/14187/2026 FAO/190/2026	PRASAN@PRASANNA KUMAR RAY VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA

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137	D-FAO/14434/2026 FAO/191/2026	STATE OF ODISHA DEBABRATA GURU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	Gia/0000364/2014 // STATE EDUCATION TRIBUNAL,BHUBANESHWAR
138	D-FAO/14399/2026 FAO/192/2026	MANAGING COMMITTEE OF AISHNESWAR DHANDAMULAK BIDYAPITHA, BRAHMACHARI, KUNAL KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	Gia/0000967/2016 // STATE EDUCATION TRIBUNAL,BHUBANESHWAR
139	D-FAO/14435/2026 FAO/193/2026	DAMBARUDHAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	Gia/0002411/2017 // STATE EDUCATION TRIBUNAL,BHUBANESHWAR
140	D-FAO/13186/2026 FAO/194/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL JARADA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	Gia/0000965/2016 // STATE EDUCATION TRIBUNAL,BHUBANESHWAR
141	D-LAA/13510/2026 LAA/36/2026	SHISHIR KUMAR NAYAK VS COLLECTOR, JAGATSINGHPUR	BICHITRA NARAYANA SATAPATHY VS	Gia/0000359/2015 // THE PO, LAR AND R AUTHORITY, CUTTACK
142	D-LAA/13511/2026 LAA/37/2026	SHISHIR KUMAR NAYAK VS COLLECTOR, JAGATSINGHPUR	BICHITRA NARAYANA SATAPATHY VS	LA/0000296/2022 // CIVIL JUDGE (SD),KUJANG(Jagatsinghpur)
143	D-MACA/12520/2026 MACA/324/2026	DIVISIONAL MANAGER, LEGAL, MAGMA HDI GENERAL INSURANCE COMPANY LTD VS PITTA SEETAYA REDDY	BIBEKANANDA BEHERA VS	CS/0000047/2017 // II MACT (SD),BERHAMPUR(Ganjam)
144	D-MACA/13735/2026 MACA/325/2026	RASMITA NAYAK VS SREEKANT PANIGRAHI	BIRANCHI NARAYAN RATH VS	Mac/0000031/2024 // II MACT (SD),BERHAMPUR(Ganjam)
145	D-MACA/13720/2026 MACA/326/2026	ADHIRA CHARAN PANDA VS KEDARSINGH CHAUHAN	PRADEEP KUMAR MISHRA VS	Mac/0000041/2024 // 3RD M.A.C.T.,CUTTACK(Cuttack)
146	D-RPFAM/12497/2026 RPFAM/94/2026	LOVELINA MISHRA VS CHANDAN PATI	PRADIPTA VARMA VS	Mac/0001023/2018 // JUDGE FAMILY COURT,BHUBANESHWAR
147	D-RSA/13320/2026 RSA/175/2026	TRINATH MISHRA VS GHANASHYAM MOHARANA	BIBEKANANDA BEHERA VS	CP/0000216/2022 // DISTRICT AND SESSIONS JUDGE,ANGUL

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148	D-RSA/13660/2026 RSA/176/2026	MOUSUMI BHOI @ PADHAN VS KHETRA MOHAN BHOI	PRASANTA KUMAR SATAPATHY VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000016/2024
149	D-RSA/9499/2026 RSA/177/2026	BISWANATHA SAHOO@BISWANATH SAHOO VS PATHANI SAHOO	AMIT PRASAD BOSE VS	// 2ND A.D.J.,KHURDA(Khordha) RFA/0000018/2017
150	D-RSA/13941/2026 RSA/178/2026	SWASTIK SILLICATE UDYOG, MAYURBHANJ VS B.M., STATE BANK OF INDIA, BARIPADA MAIN BRANCH	MAHESWAR MOHANTY VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000009/2016
151	D-RVWPET/42279/2025 RVWPET/84/2026	BIBHUTI BHUSAN RATH VS STATE OF ODISHA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// (//
152	D-SAO/409/2026 SAO/13/2026	MAGU @ MANORANJAN NAYAK VS UCHHABA NAYAK	JAGAJIBAN PRADHAN VS	// 2ND A.D.J.,PURI(Puri) RFA/0000128/2006
153	D-TRP(C)/13753/2026 TRP(C)/93/2026	ROJI BARIK VS DILLIP PRADHAN	NIRMAL RANJAN ROUTRAY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000049/2026
154	D-TRP(C)/14223/2026 TRP(C)/94/2026	SEEMA SAHOO VS SUVENDU SAHOO	BAMADEV BARAL VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000629/2025
155	D-TRPCRL/9780/2026 TRPCRL/29/2026	SUMIT KUMAR SWAIN VS BISWAMOHINI PATRA	SAILAZA NANDAN DAS VS	//0 JUDGE FAMILY COURT, KENDRAPARA Crp/0000095/2025
156	D-WA/12117/2026 WA/525/2026	SATYABHAMA DEI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// (//
157	D-WA/11980/2026 WA/526/2026	PRAMOD KUMAR PANDEY VS STATE OF ODISHA	GOKULANANDA SAHU VS	// (//
158	D-WA/13033/2026 WA/527/2026	STATE OF ODISHA VS KUSHA CHARAN ROUT	AISHWARYA DASH,A.S.C VS	// (//
159	D-WA/13188/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//

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	WA/528/2026	VS	VS	0
		BISHNU PRASAD PATRA		//
160	D-WA/13189/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//
	WA/529/2026	VS	VS	0
		MANASI MAHARANA		//
161	D-WA/9528/2026	SARAD KUMAR MUKHI	PRAFULLA KUMAR MOHAPATRA	//
	WA/530/2026	VS	VS	0
		STATE OF ODISHA		//
162	D-WA/11988/2026	PRINCIPAL SECY. TO GOVT. OF ODISHA FOOD SUPPLIES AND CONSUMER W.F. DEPT	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/531/2026	VS	VS	0
		RATNAKAR SETHY		//
163	D-WA/12167/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/532/2026	VS	VS	0
		BRAJA NARAYAN MOHAPATRA		//
164	D-WA/12565/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/533/2026	VS	VS	0
		SANTOSH KUMAR MITRA		//
165	D-WA/2701/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/534/2026	VS	VS	0
		BINODINI MOHAPATRA		//
166	D-WA/12567/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//
	WA/535/2026	VS	VS	0
		PRADIPTA KUMAR DHARUA		//
167	D-WP(C)/13109/2026	PUBLIC INFORMATION OFFICER, TPNODL, BALASORE	LALIT KUMAR MAHARANA	//
	WP(C)/10291/2026	VS	VS	0
		ODISHA INFORMATION COMMISSION, BBSR		//
168	D-WP(C)/13256/2026	PRAFULLA KUMAR BEHERA	TAPAN KUMAR BISWAL	//
	WP(C)/10292/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/13259/2026	DR. MONTY KUJUR	SATYABRATA MOHANTY (1)	//
	WP(C)/10293/2026	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/13120/2026	BHARATI ROY	CHIRANJEEV BIDYABHUSHAN	//
	WP(C)/10294/2026	VS	VS	0

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171	D-WP(C)/13130/2026 WP(C)/10295/2026	STATE OF ODISHA JAYANTA KUMAR SAHOO VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
172	D-WP(C)/13258/2026 WP(C)/10296/2026	STATE OF ODISHA NILAMANI DASH@ NILAMBAR DASH VS	BHARAT CHANDRA PANDA VS	// // ()
173	D-WP(C)/13997/2026 WP(C)/10297/2026	STATE OF ODISHA JITENDRA BARIK VS	TUSAR KUMAR MISHRA VS	// // ()
174	D-WP(C)/12528/2026 WP(C)/10298/2026	STATE OF ODISHA RANJAN KUMAR OJHA VS	DIPTI RANJAN MOHAPATRA VS	// // ()
175	D-WP(C)/13213/2026 WP(C)/10299/2026	STATE OF ODISHA M/S EAGLE SECURITY SERVICES, PURI VS	SUNIL KUMAR SWAIN VS	// // ()
176	D-WP(C)/13871/2026 WP(C)/10300/2026	STATE BANK OF INDIA, PURI SITANSU BHUSAN NANDA VS	NIRANJAN BISWAL VS	// // ()
177	D-WP(C)/13966/2026 WP(C)/10301/2026	STATE OF ODISHA KRISHNA ROUSTRAY VS	ANUP NARAYAN MOHANTY VS	// // ()
178	D-WP(C)/14194/2026 WP(C)/10302/2026	PRINCIPAL COMMISSIONER, CTA NAD GST, ODISHA,CUTTACK HIMANSU SEKHAR SAHOO VS	SANGRAM JENA VS	// // ()
179	D-WP(C)/13261/2026 WP(C)/10303/2026	STATE OF ODISHA SANJEEB KUMAR MISHRA VS	BITAS KUMAR SWAIN VS	// // ()
180	D-WP(C)/13108/2026 WP(C)/10304/2026	GOVERMENT OF ODISHA, HEALTH AND F.W. DEPT., BHUBANESWAR LILY MISHRA VS	CHAKRADHAR SINGH VS	// // ()
181	D-WP(C)/14046/2026 WP(C)/10305/2026	STATE OF ODISHA M/S.RKD CONSTRUCTION PVT.LTD.,BHUBANESWAR VS	ANKITA MUKHERJI VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/14293/2026 WP(C)/10306/2026	AJAYA KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/13570/2026 WP(C)/10307/2026	SAKRA MARNDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
184	D-WP(C)/13262/2026 WP(C)/10308/2026	DR. RUPASHREE GOSWAMI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
185	D-WP(C)/11355/2026 WP(C)/10309/2026	BIKASH RANJAN SAMAL VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
186	D-WP(C)/13263/2026 WP(C)/10310/2026	DR. PRASANTA KUMAR SETHI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
187	D-WP(C)/14137/2026 WP(C)/10311/2026	M/S SOUBHAGYA KUMAR PRADHAN VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// 0 //
188	D-WP(C)/13823/2026 WP(C)/10312/2026	MUKTIKANT SENAPATI VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	SAMBIT PANIGRAHI VS	// 0 //
189	D-WP(C)/14048/2026 WP(C)/10313/2026	PITAMBAR PRADHAN VS STATE OF ODISHA	AJAYA NAYAK VS	// 0 //
190	D-WP(C)/13218/2026 WP(C)/10314/2026	BHAVESH KUMAR JAIN VS THE STATE TRANSPORT AUTHORITY, ODISHA	MANORANJAN PADHY VS	// 0 //
191	D-WP(C)/14337/2026 WP(C)/10315/2026	ASHOK BEHARI SINGH VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
192	D-WP(C)/12534/2026 WP(C)/10316/2026	MAKARANDA BHOI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
193	D-WP(C)/13945/2026	BISWANATH MISHRA	KESHAB CHANDRA KAR	//

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	WP(C)/10317/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/14386/2026 WP(C)/10318/2026	SAGAR KUMAR RAY VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
195	D-WP(C)/14082/2026 WP(C)/10319/2026	M/S PRADIPTA ROUT, JAJPUR VS THE ASST. COMMISSIONER OF STATE TAX, CT AND GST, JAJPUR CIRCLE,JAJPUR	RAMESH CHANDRA JENA VS	// 0 //
196	D-WP(C)/13219/2026 WP(C)/10320/2026	BHAVESH KUMAR JAIN VS THE STATE TRANSPORT AUTHORITY, ODISHA	MANORANJAN PADHY VS	// 0 //
197	D-WP(C)/13053/2026 WP(C)/10321/2026	KAILASHCHANDRA BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
198	D-WP(C)/14414/2026 WP(C)/10322/2026	M/S C.P.ARORA PVT.LTD, NEW DELHI VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	ANUP NARAYAN MOHANTY VS	// 0 //
199	D-WP(C)/14282/2026 WP(C)/10323/2026	BHUBANESWAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
200	D-WP(C)/13947/2026 WP(C)/10324/2026	FLEXI MULTI PRODUCTS AND SERVICES PVT. LTD, KENDUJHAR VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	ANUP NARAYAN MOHANTY VS	// 0 //
201	D-WP(C)/12824/2026 WP(C)/10325/2026	NALINI KANTA PRUSTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
202	D-WP(C)/14415/2026 WP(C)/10326/2026	MANASH KUMAR DIGAL VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
203	D-WP(C)/14345/2026 WP(C)/10327/2026	MANORANJAN KAR VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
204	D-WP(C)/13238/2026 WP(C)/10328/2026	HEMANTA KUMAR DUTTA VS	SIBA PRASAD PATI VS	// 0

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205	D-WP(C)/13257/2026 WP(C)/10329/2026	STATE OF ODISHA PRATAP KUMAR SETHI VS	PRASANTA KUMAR NANDA VS	// // 0
206	D-WP(C)/14450/2026 WP(C)/10330/2026	STATE OF ODISHA SRI BILAMA THAKURANI, MANAGING TRUSTEE, (BICHITRA NARAYANA SATAPATHI) VS	PERSON VS	// // 0
207	D-WP(C)/13527/2026 WP(C)/10331/2026	STATE OF ODISHA LOKANATH RANA VS	SOUMYA SEKHAR PARIDA VS	// // 0
208	D-WP(C)/14465/2026 WP(C)/10332/2026	STATE OF ODISHA UMAKANTA ROUT VS	AGNISIKHA RAY VS	// // 0
209	D-WP(C)/14460/2026 WP(C)/10333/2026	AUTHORIZED OFFICER, HDFC BANK LTD, KHORDHA LOKANATH ROUT VS	AGNISIKHA RAY VS	// // 0
210	D-WP(C)/14272/2026 WP(C)/10334/2026	AUTHORIZED OFFICER, HDFC BANK LTD, KHARVELANAGAR BRANCH NIRUPAMA DASH @ MISHRA VS	AMIT PRASAD BOSE VS	// // 0
211	D-WP(C)/14148/2026 WP(C)/10335/2026	STATE OF ODISHA DANVEER SINGH VS	DEBADUTTA KANUNGO VS	// // 0
212	D-WP(C)/12414/2026 WP(C)/10336/2026	SUB COLLECTOR, BALANGIR BILASINI HOTA VS	AKSHAYA KUMAR NAYAK VS	// // 0
213	D-WP(C)/13235/2026 WP(C)/10337/2026	THE COLLECTOR, KANDHAMAL ARNAPURNA PAUL VS	SHASHANKA SHEKHAR PATRA VS	// // 0
214	D-WP(C)/14378/2026 WP(C)/10338/2026	STATE OF ORISSA BINAYAK PRASAD MOHANTY VS	BHASKAR CHANDRA PANDA VS	// // 0
215	D-WP(C)/13792/2026 WP(C)/10339/2026	STATE OF ODISHA DR. ASHOK KUMAR DAS VS	UPENDRA KUMAR SAMAL VS	// // 0
		THE STATE OF ODISHA		//

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216	D-WP(C)/12623/2026 WP(C)/10340/2026	GADADHAR SAHU VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
217	D-WP(C)/13998/2026 WP(C)/10341/2026	MADHUSUDAN SAMAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
218	D-WP(C)/14524/2026 WP(C)/10342/2026	DEBENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
219	D-WP(C)/14514/2026 WP(C)/10343/2026	RABI NARAYAN MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
220	D-WP(C)/14320/2026 WP(C)/10344/2026	TRAILOKYA NATH SAHOO VS PRINCIPAL SECY TO GOVT. OF ODISHA, HOUSING AND URBAN DEVELOPMENT DEPT., BHUBANESWAR	SAKTI PRASAD DAS VS	// 0 //
221	D-WP(C)/14122/2026 WP(C)/10345/2026	JANAKALYAN NURSING COLLEGE, KHARIAR, NUAPADA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
222	D-WP(C)/14298/2026 WP(C)/10346/2026	SULIPTA MOHAPATRA VS BISWAJIT MOHANTY	SOUMYA MISHRA VS	// 0 //
223	D-WP(C)/12799/2026 WP(C)/10347/2026	DHUNA CHANDRA BISWAL VS THE STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
224	D-WP(C)/14467/2026 WP(C)/10348/2026	SATYABADI PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/14528/2026 WP(C)/10349/2026	LOKANATH PANDA VS STATE OF ODISHA	SONALI PANDA VS	// 0 //
226	D-WP(C)/14561/2026 WP(C)/10350/2026	HEMANT DIGAL @ KAMBHU DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
227	D-WP(C)/14468/2026	NIRANJAN MOHAPATRA	SUSHANTA KUMAR MISHRA	//

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	WP(C)/10351/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/12100/2026 WP(C)/10352/2026	SARAT CHANDRA BEHERA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
229	D-WP(C)/13999/2026 WP(C)/10353/2026	SUNIL KUMAR MOHAPATRA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
230	D-WP(C)/13225/2026 WP(C)/10354/2026	RAJENDRA SATAPATHY VS BERHAMPUR UNIVERSITY, GANJAM	AVIJIT PATNAIK VS	// 0 //
231	D-WP(C)/11828/2026 WP(C)/10355/2026	MANOJ KUMAR MAHARANA VS UNION OF INDIA	NISHAT AFREEN VS	// 0 //
232	D-WP(C)/14453/2026 WP(C)/10356/2026	PRASANNA KUMAR GIRI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
233	D-WP(C)/14455/2026 WP(C)/10357/2026	JITENDRA PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
234	D-WP(C)/14449/2026 WP(C)/10358/2026	SATYABRATA MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
235	D-WP(C)/12762/2026 WP(C)/10359/2026	SHISHIR KUMAR DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
236	D-WP(C)/14452/2026 WP(C)/10360/2026	CHITTA RANJAN MAHALI VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
237	D-WP(C)/13365/2026 WP(C)/10361/2026	KISHORE DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
238	D-WP(C)/13903/2026 WP(C)/10362/2026	SANJAY KUMAR ROUT VS	KUNAL KUMAR SWAIN VS	// 0

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239	D-WP(C)/13544/2026 WP(C)/10363/2026	STATE OF ODISHA CHINMAY KUMAR NAYAK VS	SARBESWAR PRUSTY VS	// // 0
240	D-WP(C)/14240/2026 WP(C)/10364/2026	STATE OF ODISHA PRATAP KUMAR TANDI VS	DIPTI RANJAN BHOKTA VS	// // 0
241	D-WP(C)/13927/2026 WP(C)/10365/2026	STATE OF ODISHA MAHESWAR GHANA VS	BIBHU PRASAD PANDA VS	// // 0
242	D-WP(C)/14458/2026 WP(C)/10366/2026	UNION OF INDIA PARSHURAM DANGUA VS	SITANSU MOHAN SINGH VS	// // 0
243	D-WP(C)/55439/2025 WP(C)/10367/2026	STATE OF ODISHA NILAKANTHA BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
244	D-WP(C)/10323/2026 WP(C)/10368/2026	THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR MEENAKHI KUMARI PANIGRAHI VS	BHAGABAN BEHERA VS	// // 0
245	D-WP(C)/13244/2026 WP(C)/10369/2026	STATE OF ODISHA SANTOSH JENA VS	SRITAM KUMAR NAYAK VS	// // 0
246	D-WP(C)/13523/2026 WP(C)/10370/2026	STATE OF ODISHA ANIRUDHA PARIDA VS	GANESWAR BEHERA VS	// // 0
247	D-WP(C)/13364/2026 WP(C)/10371/2026	UNION OF INDIA JACHINDRA KUMAR JENA VS	SANJIB KUMAR RATH VS	// // 0
248	D-WP(C)/7189/2026 WP(C)/10372/2026	STATE OF ORISSA ANIL KUMAR MAHAKHUDA VS	ASHOK KUMAR PANIGRAHI VS	// // 0
249	D-WP(C)/14250/2026 WP(C)/10373/2026	STATE OF ODISHA M/S ASCOLT PIONEER, KHURDA VS	ABHAY KHANDELWAL VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/13229/2026 WP(C)/10374/2026	NALCO EMPLOYEES SANGHA, NALCO, ANGUL VS UNION OF INDIA	PARTHA SARATHI NAYAK VS	// 0 //
251	D-WP(C)/12891/2026 WP(C)/10375/2026	KABITANJALI BISWAL VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	// 0 //
252	D-WP(C)/14577/2026 WP(C)/10376/2026	MADAN LAL MAJHI VS UNION OF INDIA	SAMVIT MOHANTY VS	// 0 //
253	D-WP(C)/13251/2026 WP(C)/10377/2026	SAURAV RANJAN MAHAPATRA VS THE PHARMACY COUNCIL OF INDIA, NEW DELHI	AMITAV TRIPATHY VS	// 0 //
254	D-WP(C)/13933/2026 WP(C)/10378/2026	AMBIKA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
255	D-WP(C)/13253/2026 WP(C)/10379/2026	M/S DHANWAR AND ASSOCIATES,BALASORE VS COMMISSIONER OF SALES TAX, CT AND GST, ODISHA,CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
256	D-WP(C)/13986/2026 WP(C)/10380/2026	J N NURSERY AND AGRO DISTRIBUTOR, CUTTACK VS BRANCH MANAGER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED, CUTTACK	RAKESH KUMAR MALLICK VS	// 0 //
257	D-WP(C)/14462/2026 WP(C)/10381/2026	ARUN KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
258	D-WP(C)/14447/2026 WP(C)/10382/2026	PRAKASH SWAIN VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
259	D-WP(C)/14237/2026 WP(C)/10383/2026	SNEHALATA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/14457/2026 WP(C)/10384/2026	PRATAP KUMAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
261	D-WP(C)/14464/2026	MANAS RANJAN SWAIN	SITANSU MOHAN SINGH	//

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	WP(C)/10385/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/13301/2026 WP(C)/10386/2026	SWAYAM SANKET JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
263	D-WP(C)/14063/2026 WP(C)/10387/2026	JAGA ORAM VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
264	D-WP(C)/13296/2026 WP(C)/10388/2026	PRAMOD KAR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
265	D-WP(C)/13303/2026 WP(C)/10389/2026	RABINDRANATH SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
266	D-WP(C)/13349/2026 WP(C)/10390/2026	ATISH MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
267	D-WP(C)/13358/2026 WP(C)/10391/2026	ARUNA PATTNAIK VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
268	D-WP(C)/14139/2026 WP(C)/10392/2026	SUKANTI KUMARI SAMANTA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
269	D-WP(C)/13330/2026 WP(C)/10393/2026	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
270	D-WP(C)/14111/2026 WP(C)/10394/2026	KAMALAKANTA BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
271	D-WP(C)/13382/2026 WP(C)/10395/2026	M/S SATYA NARAYAN NAYAK, KALAHANDI VS PR. COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	KSHIROD KUMAR SAHOO VS	// 0 //
272	D-WP(C)/13520/2026 WP(C)/10396/2026	PRADEEP KUMAR SAHU VS	SOMA PATNAIK VS	// 0

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273	D-WP(C)/13334/2026 WP(C)/10397/2026	STATE OF ODISHA KUNJA BIHARI PRADHAN VS	ABHILASH MISHRA VS	// // ()
274	D-WP(C)/14289/2026 WP(C)/10398/2026	CHIEF MANAGER-CUM-AUTHORISED OFFICER, PUNJAB NATIONAL BANK, SAMBALPUR PARSURAM NAYAK VS	PARSURAM MOHAPATRA VS	// // ()
275	D-WP(C)/14159/2026 WP(C)/10399/2026	STATE OF ODISHA BIMAL KUMAR JENA VS	PRASANTA KUMAR NANDA VS	// // ()
276	D-WP(C)/14233/2026 WP(C)/10400/2026	STATE OF ODISHA DIPTIMAYI MOHANTA VS	KUNAL KUMAR SWAIN VS	// // ()
277	D-WP(C)/14071/2026 WP(C)/10401/2026	STATE OF ODISHA ANANDRA MUNDA VS	PABITRA KUMAR NAYAK VS	// // ()
278	D-WP(C)/14430/2026 WP(C)/10402/2026	STATE OF ODISHA MADHUSMITA TRIPATHY VS	SASWATA PATNAIK VS	// // ()
279	D-WP(C)/13534/2026 WP(C)/10403/2026	BHUBANESWAR DEVELOPMENT AUTHORITY SARITA MISHRA VS	KRISHNA CHANDRA SAHU VS	// // ()
280	D-WP(C)/14196/2026 WP(C)/10404/2026	STATE OF ODISHA JAYANTA KUMAR NAYAK VS	NIRANJAN MAHARANA VS	// // ()
281	D-WP(C)/9002/2026 WP(C)/10405/2026	STATE OF ODISHA MAMTA TRIPATHY VS	VS	// // ()
282	D-WP(C)/14208/2026 WP(C)/10406/2026	STATE OF ODISHA SK.MUKLESH @ SK.SUKLESH VS	AMIT PRASAD BOSE VS	// // ()
283	D-WP(C)/13729/2026 WP(C)/10407/2026	STATE OF ODISHA PRATAP KUMAR PATTANAYAK VS	KAMALAKANTA NAYAK VS	// // ()
		CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BHUBANESWAR		//

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284	D-WP(C)/14308/2026 WP(C)/10408/2026	ASHOK KUMAR NAYAK VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// () //
285	D-WP(C)/12423/2026 WP(C)/10409/2026	BAGMITA MOHANTY VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// () //
286	D-WP(C)/14478/2026 WP(C)/10410/2026	ETI MANDAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //
287	D-WP(C)/14480/2026 WP(C)/10411/2026	MINA MANDAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //
288	D-WPCRL/9278/2026 WPCRL/42/2026	RAMESH CHANDRA DAS VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	SINGLA /316 /2026 () //
289	D-WPCRL/9280/2026 WPCRL/43/2026	DWIJABAR SWAIN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ERASAMA /241 /2025 () //
290	D-WPCRL/9703/2026 WPCRL/44/2026	ASHUTOSH SAHOO VS STATE OF ODISHA	CHAKRADHAR SINGH VS	BHADRAK RURAL /276 /2025 () //
291	D-ABLAPL/9683/2026 ABLAPL/3983/2026	PRAGNYA PRITAM JENA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	Human Rights Protection Cell PS /1 /2017 () //
292	D-ABLAPL/9690/2026 ABLAPL/3984/2026	KULAMANI SAMAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PATTAMUNDAI RURAL PS /135 /2026 () //
293	D-ABLAPL/9693/2026 ABLAPL/3985/2026	CHARU CHANDRA MALLIK VS STATE OF ODISHA	UMAKANTA BARIK VS	JALESWAR /167 /2026 () //
294	D-ABLAPL/9744/2026 ABLAPL/3986/2026	MADAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D 2(A)CC/0000480/2024
295	D-ABLAPL/9729/2026	KASINATH BEHERA @ MITHUN BEHERA	AMARENDRA SAHOO	ATHGARH /89 /2026

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	ABLAPL/3987/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/6222/2026 ABLAPL/3988/2026	MUHMMAD KUANEN KHAN @ KONAIN@ KONEK ALLAM VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /38 /2026 () //
297	D-ABLAPL/9713/2026 ABLAPL/3989/2026	TUMA @ MD. AHESAN @ MD. EHESAAAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /20 /2025 () //
298	D-ABLAPL/9700/2026 ABLAPL/3990/2026	SUBASH CHANDRA DAS @ SUBASH DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CUTTACK SADAR /112 /2026 () //
299	D-ABLAPL/9747/2026 ABLAPL/3991/2026	DINESH ROUTRAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BHARATPUR PS /125 /2026 () //
300	D-ABLAPL/9706/2026 ABLAPL/3992/2026	MD. RIYAZUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /112 /2026 () //
301	D-ABLAPL/9716/2026 ABLAPL/3993/2026	TUMA @ MD. AHESAN @ MD. EHESAAAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /6 /2026 () //
302	D-ABLAPL/9730/2026 ABLAPL/3994/2026	DEBENDRA CHOUDHURY VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	Human Rights Protection Cell PS /1 /2017 () //
303	D-ABLAPL/9760/2026 ABLAPL/3995/2026	KIRAN MOHANTY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARJANG /86 /2023 () //
304	D-ABLAPL/8371/2026 ABLAPL/3996/2026	RAHUL @ SANDIP NAIK VS STATE OF ODISHA	KEDARNATH SAHOO VS	INDUASTRIAL,NISA /56 /2026 () //
305	D-ABLAPL/9080/2026 ABLAPL/3997/2026	PURNA CHANDRA SINGH @ MINA SINGH VS STATE OF ODISHA	SATYABRATA DASH VS	BADACHANA /96 /2026 () //
306	D-ABLAPL/9717/2026 ABLAPL/3998/2026	SK. SAHABUL @ SUNIL VS	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /135 /2026 ()

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307	D-ABLAPL/9733/2026 ABLAPL/3999/2026	STATE OF ODISHA SK. ALAMIN LAK VS	SAILAZA NANDAN DAS VS	// KHARABEL NAGAR P.S. /85 /2026 ()
308	D-ABLAPL/8364/2026 ABLAPL/4000/2026	STATE OF ODISHA BIBEK BHUSAN NAIK VS	KEDARNATH SAHOO VS	// INDUASTRIAL,NISA /56 /2026 ()
309	D-ABLAPL/9732/2026 ABLAPL/4001/2026	STATE OF ODISHA BIPIN MALLICK VS	MRUTYUNJAY MOHANTY VS	// NIALI /158 /2022 ()
310	D-ABLAPL/9736/2026 ABLAPL/4002/2026	STATE OF ODISHA SUCHITRA MOHANTY @ BISOYI VS	SWAGATIKA PANDA VS	// ASKA /294 /2018 ()
311	D-ABLAPL/9757/2026 ABLAPL/4003/2026	STATE OF ODISHA SAROJ KUMAR BEHERA @ SAROJ BEHERA VS	KSHIROD KUMAR ROUT VS	// AUL /106 /2026 ()
312	D-ABLAPL/9776/2026 ABLAPL/4004/2026	STATE OF ODISHA KUNAL CHANDRA NAYAK VS	GOKULANANDA PARIDA VS	// LATHIKATA /71 /2026 ()
313	D-ABLAPL/9789/2026 ABLAPL/4005/2026	STATE OF ODISHA BISWAJIT DAS VS	RAGHUNATH BISWAL VS	// NAYAPALLI P.S. /159 /2026 ()
314	D-ABLAPL/9768/2026 ABLAPL/4006/2026	STATE OF ODISHA ABINASH LOHAR VS	GOKULANANDA PARIDA VS	// LATHIKATA /70 /2026 ()
315	D-ABLAPL/9771/2026 ABLAPL/4007/2026	STATE OF ODISHA ABINASH LOHAR VS	GOKULANANDA PARIDA VS	// LATHIKATA /71 /2026 ()
316	D-ABLAPL/9792/2026 ABLAPL/4008/2026	STATE OF ODISHA ANSUMAN GURU VS	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /53 /2026 ()
317	D-ABLAPL/9774/2026 ABLAPL/4009/2026	STATE OF ODISHA KUNAL CHANDRA NAYAK VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// LATHIKATA /70 /2026 () //

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318	D-ABLAPL/9737/2026 ABLAPL/4010/2026	BULU KHOSLA VS STATE OF ODISHA	DIGAMBAR SETHI VS	TIKIRI /211 /2025 () //
319	D-ABLAPL/9793/2026 ABLAPL/4011/2026	RANJAN KUMAR PANDA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BAISINGA /142 /2026 () //
320	D-ABLAPL/9807/2026 ABLAPL/4012/2026	BADAL GOCCHI VS STATE OF ODISHA	RANJITA SINGH VS	BARAMBA /34 /2026 () //
321	D-ABLAPL/9800/2026 ABLAPL/4013/2026	MANMATH BEHERA @ MANMATHA BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	BANGRIPOSI /76 /2026 () //
322	D-ABLAPL/9808/2026 ABLAPL/4014/2026	CHAMPAK KUMAR SAHOO @ CHAMPAK SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PALLAHARA /79 /2026 () //
323	D-ABLAPL/8959/2026 ABLAPL/4015/2026	SAROJ KUMAR SAHOO@ SAROJ SAHOO VS STATE OF ODISHA	SATYAM DAS PATTANAIK VS	TIGIRIA /60 /2026 () //
324	D-ABLAPL/9811/2026 ABLAPL/4016/2026	KRUPA SINDHU PANDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RANPUR /80 /2026 () //
325	D-ABLAPL/9822/2026 ABLAPL/4017/2026	DEBABRAT MOHANTY VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SAHID NAGAR P.S. /528 /2019 () //
326	D-ABLAPL/9826/2026 ABLAPL/4018/2026	RANJAN DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SAHADEV KHUNTA /400 /2025 () //
327	D-ABLAPL/8704/2026 ABLAPL/4019/2026	SAUMENDRA KANUNGO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /109 /2026 () //
328	D-ABLAPL/8867/2026 ABLAPL/4020/2026	AMIT @ AMITABHA NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KANIHA /320 /2025 () //
329	D-ABLAPL/9292/2026	ANUSAYA BEHERA	DIBYARANJAN BEHERA	DHARMASALA /721 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4021/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/9618/2026 ABLAPL/4022/2026	BIKASH NAYAK @ BANTI BEHERA VS STATE OF ODISHA	PRATAP NAIK VS	CAPITAL P.S. /192 /2026 () //
331	D-ABLAPL/9401/2026 ABLAPL/4023/2026	RUPESH KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	SORO /254 /2026 () //
332	D-ABLAPL/9764/2026 ABLAPL/4024/2026	GANESH KUMAR AGRAWAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUCHINDA /321 /2025 () //
333	D-ABLAPL/9842/2026 ABLAPL/4025/2026	KRUSHNA TAKRI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JEYPORE SADAR /86 /2026 () //
334	D-ABLAPL/9856/2026 ABLAPL/4026/2026	TRINATH BARIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	/ /0 () //
335	D-ABLAPL/9860/2026 ABLAPL/4027/2026	SATYANANDA DEHURY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARIA /110 /2023 () //
336	D-ABLAPL/9903/2026 ABLAPL/4028/2026	BIREN KUMAR MOHAPATRA @ BIREN MOHAPATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	TANGI (KHURDA) /2 /2010 () //
337	D-ABLAPL/9908/2026 ABLAPL/4029/2026	RABINDRA SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /144 /2026 () //